

Rep. by No. 38 of 1974, S. 2 + Sch I

**THE SALARIES AND ALLOWANCES OF MEMBERS OF
PARLIAMENT (AMENDMENT) ACT, 1974**

No. 65 of 1974

[27th December, 1974]

**An Act further to amend the Salaries and Allowances of Members of
Parliament Act, 1954.**

BE it enacted by Parliament in the Twenty-fifth Year of the Republic
of India as follows:—

1. This Act may be called the Salaries and Allowances of Members of
Parliament (Amendment) Act, 1974. Short
title,

30 of 1954. 2. In section 4 of the Salaries and Allowances of Members of Parlia- Amend-
ment of
section 4.
ment Act, 1954, in sub-clause (ii) of clause (c) of sub-section (1), for the
words "thirty-two paise per kilometer", the words "one rupee per kilo-
meter" shall be substituted.